


F.No. 1-54/08-MMPO/FSSAI
Food Safety and Standards Authority of India
(Ministry of Health and Family Welfare)
3rd & 4th Floor, FDA Bhawan, Kotla Road,
New Delhi-110002

Dated: 01.01.10

Order

Sub: Appointment of Central Registering Authority under Milk and Milk Product Regulations (MMPRs)-92

In the exercise of powers conferred under Sub Para (1) of Para 13 of Milk and Milk Product Regulations-92 read with the Food Safety and Standards (Milk and Milk Products) Amendments Regulations-2009 vide S no. 238 dated 07.12.09 the Chief Executive Officer, the Food Safety and Standards Authority of India hereby designates Shri K.M.Nath, Joint Director in the Food Safety and Standards Authority of India to discharge functions of the Central Registering Authority for enforcement and implementation of the provisions of the Milk and Milk products Regulations-92 and for granting Registration Certificate, modification in the existing Registration Certificate issued under these Regulations and other matters relating thereto. The jurisdiction of the Central Registering Authority shall extend to the whole of India.


(V.N.Gaur)
Chief Executive Officer

Copy for information to:-

1. The Secretary, Ministry of Health & Family Welfare Deptt. of Health and Family Welfare, Nirman Bhawan, New Delhi
2. The Secretary, Ministry of Agriculture, Deptt. of AH, Dairying & Fisheries, Krishi Bhawan, New Delhi
3. M.D., National Dairy Development Board, PB No. 40, Anand-238001, Gujarat
4. Director, National Dairy Research Institute, Karnal-132 001, Haryana
5. Director (Agri Business), National Productivity Council, Utpadakta Bhawan, 5-6 Institutional Area, Lodhi Road, New Delhi.
6. Director, EIC of India, NDYMCA, Culture Centre Building 1, Jai singh Road, New Delhi- 110001
7. All SRA MMPRs
8. PPS to Chairperson/ Director (Adm.)/ Director (Tech)/ADG (PFA)/ SMO (HQ) FSSAI
- ✓ 9. Shri K.M.Nath , Joint Director, (F&VP), FSSAI
10. Guard File